

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SURAJ PRAKASH ESTATES  
PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                  |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | Suraj Prakash Estates Private Limited                                                                                                                                                                                                                                                            |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 02/03/2007                                                                                                                                                                                                                                                                                       |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | Registrar of Companies -Delhi                                                                                                                                                                                                                                                                    |
| 4. | CORPORATE IDENTITY NUMBER OF CORPORATE PERSON                                                | U70102DL2007PTC160035                                                                                                                                                                                                                                                                            |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | 4th Floor, C-216, Nirman Vihar, Delhi, India, 110092                                                                                                                                                                                                                                             |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 28.08.2025                                                                                                                                                                                                                                                                                       |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | <b>Name:</b> Saurabh Agrawal<br><b>Address:</b> 403, Nirmal Tower, 26 Barakhamba Road, Connaught Place, New Delhi 110001<br><b>Email Id:</b> saurabhfc@gmail.com<br><b>Telephone Number:</b> +91 9811365004, 011- 40366403<br><b>Reg.No:</b> IBBI Reg. No.: IBBI/IPA-002/IP-N00344/2017-18/10994 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 27.09.2025                                                                                                                                                                                                                                                                                       |

Notice is hereby given that the Suraj Prakash Estates Private Limited has commenced voluntary liquidation on 28.08.2025. The stakeholders of Suraj Prakash Estates Private Limited are hereby called upon to submit a proof of their claims, on or before 27.09.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Saurabh Agrawal  
Liquidator in the matter of Suraj Prakash  
Estates Private Limited  
saurabhfc@gmail.com  
Reg. No: IBBI Reg. No.: IBBI/IPA-002/IP-  
N00344/2017-18/10994



Date: 29-08-2025

Place: New Delhi